

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 995 of 2019

&

I.A No. 179 of 2020

IN THE MATTER OF:

S.S. Natural Resources Pvt. Ltd.

...Appellant

Versus

Ramsarup Industires Ltd. & Ors.

...Respondents

**For Appellant: Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika Sharma,
Mr. Abhirup Das Gupta and Mr. Rahul Mendiratta,
Advocates.**

**For Respondent: Mr. Darpan Wadhwa, Sr. Advocate with Ms. Smiriti
Churiwal, Advocates for CoC (R-5)
Mr. Rony O. John, Mr. Deep Roy, Advocates for R-1
Mr. R.N. Ghosh, Advocates for Impleadment
Mr. Krishnendu Datta Sr. Advocate with Mr. Vikram
Mehta, Mr. Debolina Roy, Advocates for R-4
Mr. Dinkar Singh, Advocate for ARCL
Mr. Mahendra Ralhan, Advocate.
Mr. Utsav Mukherjee and Mr. Jaivir Sidhant, Advocates
for CoC**

With

Company Appeal (AT) (Insolvency) No. 988 of 2019

IN THE MATTER OF:

Pegasus Assets Reconstruction Pvt. Ltd.

...Appellant

Versus

Kshitiz Chhawchharia (RP) & Ors.

...Respondents

**For Appellant: Mr. Atul Sharma, Mr. Shashank Kumar, Mr. Sugam Seth,
Mr. Amit Singh Chadha, Advocates.**

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Mr. Sumant Batra, Mr. Sanjay Bhatt (Resolution
Applicant), Ms. Niharika, Mr. Mahendra Ralhan and Mr.
Rahul Mendiratta, Advocates.
Mr. Dinkar Singh, Advocate for (ARCL)**

With
Company Appeal (AT) (Insolvency) No. 1039 of 2019

IN THE MATTER OF:

Ashish Jhunjunwala & Ors.

...Appellants

Versus

Kshitiz Chhawchharia (RP)

Of Ramsarup Industries Ltd. & Ors.

...Respondents

**For Appellant: Mr. Zeeshan Haque and Mr. Ashish Jhunjunwala,
Advocates.**

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika, and Mr.
Rahul Mendiratta, Advocates for R-2
Mr. Mahendra Rolhan, Advocate.
Mr. Dinkar Singh, Advocate for (ARCL)**

With
Company Appeal (AT) (Insolvency) No. 1124 of 2019

IN THE MATTER OF:

Ashish Jhunjunwala

...Appellants

Versus

Kshitiz Chhawchharia (RP)

Of Ramsarup Industries Ltd. & Ors.

...Respondents

**For Appellant: Mr. Zeeshan Haque and Mr. Ashish Jhunjunwala,
Advocates.**

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika, and Mr.
Rahul Mendiratta, Advocates for R-2
Mr. Mahendra Rolhan, Advocate.
Mr. Dinkar Singh, Advocate for (ARCL)**

With
Company Appeal (AT) (Insolvency) No. 1125 of 2019

IN THE MATTER OF:

Vanguard Credit & Holdings Pvt. Ltd.

...Appellant

Versus

Kshitiz Chhawchharia (RP)

Of Ramsarup Industries Ltd. & Anr.

...Respondents

**For Appellant: Mr. Zeeshan Haque and Mr. Ashish Jhunjunwala,
Advocates.**

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Mr. Abhirup Dasgupta, Advocate for R-2
Ms. Smriti Churiwal, Mr. Utsav Mukherjee and Mr. Jaivir
Sidhant, Advocates for R-4 CoC
Mr. Mahendra Ralhan, Advocate.
Mr. Dinkar Singh, Advocate for (ARCL)**

**With
Company Appeal (AT) (Insolvency) No. 1159 of 2019**

IN THE MATTER OF:

Orissa Metaliks Pvt. Ltd.

...Appellant

Versus

Kshitiz Chhawchharia & Anr.

...Respondents

**For Appellant: Mr. Abharajit Mitra, Sr. Advocate with Mr. R.N. Ghose,
Mr. Santanu Ghose and Ms. Urmila Chakraborty, Advocates.**

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Mr. Dinkar Singh, Advocate for (ARCL)
Mr. Sanjay Bhatt, Mr. Sanjay Bhatt, Ms. Niharika, Ms.
Sumant Batra and Mr. Rahul Mendiratta, Advocates.**

**With
Company Appeal (AT) (Insolvency) No. 1242 of 2019**

IN THE MATTER OF:

Indian Renewable Energy

Development Agency Ltd.

...Appellant

Versus

Ramswarup Industries Ltd. & Ors.

...Respondents

For Appellant: Ms. Varsha Banerjee, Advocate.

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika, and Mr.
Rahul Mendiratta, Advocates for R-2
Mr. Mahendra Rolhan, Advocate.
Mr. Dinkar Singh, Advocate for (ARCL)**

With

Company Appeal (AT) (Insolvency) No. 468 of 2020

IN THE MATTER OF:

Edelweiss Finvest Pvt. Ltd.

...Appellant

Versus

Ramswarup Industries Ltd.

...Respondent

Present:

**For Appellant: Mr. Shatadru Chakraborty, Ms. Sonia Dube,
Ms. Kanchan Yadav and Ms. Surbhi Anand, Advocates.**

**For Respondent: Mr. Rony O. John and Mr. Deep Roy, Advocates for R-1
Ms. Smriti Churiwal, Advocates for R-2(CoC)
Mr. Utsav Mukherjee and Mr. Jaivir Sidhant, for CoC
Mr. Sumant Batra, Mr. Sanjay Bhatt, Ms. Niharika, and Mr.
Rahul Mendiratta, Advocates for R-3**

ORDER
(Virtual Mode)

12.01.2021 Learned Counsel Shri Sanjay Bhatt, submits that Mr. Sumant Batra Advocate's mother is unwell, therefore, he seeks adjournment for submissions in Company Appeal (AT) (Ins) No. 955 of 2019.

We have heard all the Learned Counsel for the parties. Therefore, we are not inclined to give further time.

Parties are directed to file Additional Written Submissions not more than three pages alongwith the relevant citations within a week.

Judgment Reserved.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Balvinder Singh]
Member (Technical)**

**[V.P. Singh]
Member (Technical)**

SC/Kam.